

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-131/2006/3401/A

From :- Smti. Pronita Morang,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Biprajit Roy,  
District & Sessions Judge,  
Cachar, Silchar.

Dated Guwahati, the        May, 2025.

Sub:- **Casual leave.**

Ref:- Your letter No. JCD.I/18/25/2638 dated 19.05.2025.

Sir,

With reference to the above, I am directed to inform you that your prayer for **restricted holiday on 11.06.2025 as well as casual leave on 13.06.2025, along with station leave permission from the evening of 10.06.2025 till the morning of 16.06.2025**, has been granted. The next senior most Judicial Officer available at the station shall remain in charge of your Court and Office during your absence.

Yours faithfully,

Sd/-

**JT. REGISTRAR (VIGILANCE)**

**Memo No.HC.VII-131/2006/3402/A, dated**  
Copy to:

✓ 1. The Project Manager, Gauhati High Court.

26.05.25  
**JT. REGISTRAR (VIGILANCE)**